

Annexure-2 to Circular No. IBBU/CIRP/47/2021 dated 24.11.2021
 Name of the corporate debtor: M/s. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023
 NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023
 List of creditors as on: 06.11.2023

List of unsecured financial creditors belonging to any class of creditors

| Sl No | Name of creditor | Identification No. | Details of claim received | | Details of claim | | | | Amount of contingent claim | Amount of any mutual dues, that may be set- | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|----------|------------------|-----------------------|---------------------------|----------------|--------------------------------|--------------------|-------------------------|------------------------------|----------------------------------|--|---------------------------------------|---------------------------------------|--------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by | Whether related party? | | | | | |
| | | | | NIL | | | | | | | | | |
| | Total | | ₹ | - | | | | | | | | ₹ | - |